

Wakf properties

†1028. CHAUDHARY MUNABBAR SALEEM: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of Wakf properties in the country as per the status of 1947, State-wise and district-wise;

(b) whether it is a fact that the properties of Wakf have been encroached upon by Government, land mafia and other institutions; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) to (c) The details are not available in this Ministry. The State Wakf Boards who are responsible to maintain these details are being requested to update these records.

Computerisation of Wakf Boards

1029. SHRI NARESH AGRAWAL: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has taken any steps to computerize the records of Wakf Boards;

(b) if so, the details thereof;

(c) how much fund has been released to various Wakf Boards; and

(d) the present status of the project?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) and (b) The Joint Parliamentary Committee (JPC) on Wakf, in its 9th Report submitted to Parliament on 23.10.2008, recommended computerization of the records of State Wakf Boards (SWBs) with Central finance assistance. The proposal was approved by the Government and the scheme was launched in December, 2009. Under the scheme, grant-in-aid is released to a State/ UT Wakf Board for setting up of a Centralized Computing Facility (CCF). The main objective of the scheme is to streamline record keeping, registration of wakf records, digitization for preservation of wakf records, tracking of legal cases and computerization of the various functions/processes of the SWB.

†Original notice of the question was received in Hindi.

(c) An amount of Rs. 1300.88 lakhs has been released to National Informatics Centre (NIC), Central Wakf Council and 27 SWBs as on 3.12.2012. The details of funds released are given in Statement (*See below*).

(d) As on 3/12/2012, the CCF has been set up in 25 State/UT Wakf Boards and a database of 1,69,506 wakf properties has been entered in the Registration Module of the software developed by the NIC. Pre-digitization work of 70957 wakf properties has also been completed.

Statement

Funds released to State Wakf Boards, NIC and CWC under the Scheme of "Computerization of records of State Wakf Boards"

Sl. No.	Name of the State/UT Wakf Boards	Month of release	Amount released (Rs in lakh)
1	2	3	4
A. 2009-10			
I.	National Informatic Center	February, 2010	480.92
II.	Central Wakf Council	March, 2010	27.1
III.	States Wakf Boards		
1.	Punjab Wakf Board	March, 2010	27.1
2.	Karnataka State Board of Wakf	March, 2010	27.1
3.	Chhattisgarh State Wakf Board	March, 2010	27.1
4.	Maharashtra State Board of Wakfs	March, 2010	27.1
5.	Tamil Nadu Wakf Board	March, 2010	27.1
6.	Board of Wakfs, West Bengal	March, 2010	27.1
7.	Assam Board of Wakfs	March, 2010	27.1
8.	Odisha Board of Wakf	March, 2010	27.1
9.	Assam Board of Wakfs	March, 2010	27.1
10.	Himachal Pradesh Wakf Board	March, 2010	27.1
11.	Uttar Pradesh Sunni Central Wakf Board	March, 2010	27.1
TOTAL:			806.12

1	2	3	4
B. 2010-11			
1.	Bihar State Sunni Wakf Board	May, 2010	27.1
2.	Bihar State Shia Wakf Board	May, 2010	27.1
3.	Puducherry State Wakf Board	May, 2010	27.1
4.	Kerala State Wakf Board	May, 2010	27.1
5.	Haryana State Wakf Board	May, 2010	27.1
6.	Wakf Board Manipur	May, 2010	27.1
7.	Madhya Pradesh State Wakf Board	July, 2010	27.1
8.	Delhi Wakf Board	July, 2010	27.1
9.	Lakshadweep State Wakf Board	August, 2010	27.1
10.	Andaman and Nicobar Islands Wakf Board	October, 2010	21.29
11.	Uttarakhand Wakf Board	November, 2010	27.1
12.	Rajasthan Board of Muslim Wakf	December, 2010	27.1
13.	Jammu and Kashmir Board for specified Wakf and specified Wakf properties	January, 2011	21.96
14.	Meghalaya Board of Wakfs	January, 2011	21.29
TOTAL:			362.64
C. 2011-12			
1.	Andhra Pradesh State Wakf Board	June, 2011	27.1
2.	Maharashtra State Board of Wakfs (2nd Istalment)	October, 2011	7.13
3.	Haryana State Wakf Board (2nd Istalment)	March, 2012	3.04

1	2	3	4
4.	Madhya Pradesh State Wakf Board (2nd Instalment)	March, 2012	10.2
5.	Kerala State Wakf Board (2nd Instalment)	March, 2012	4.67
6.	Karnataka State Board of Wakf (2nd Instalment)	March, 2012	10.2
TOTAL:			62.34

D. 2012-13

1.	Uttar Pradesh Sunni Central Wakf Board (Handholding Charges)	June, 2012	10.2
2.	Gujarat State Wakf Board	July, 2012	27.1
3.	Assam Board of Wakfs	July, 2012	6.28
4.	Tripura Board of Wakf	July, 2012	7.2
5.	Punjab Wakf Board	July, 2012	8.8
6.	Tamil Nadu Wakf Board	July, 2012	10.2
TOTAL:			69.78
GRAND TOTAL (A+B+C+D):			1300.88

Upliftment of minorities

1030. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:

- the details of programmes for the welfare of minorities;
- how much development and upliftment of minorities has been done during the last three years and the current year; and
- what are the plans for future and the near future?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS